

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Easun Reyrolle Ltd

MAIN PETITION NUMBER : IBA/1045&1169/2019

(IA/MA) APPLICATION NUMBERS

IA/347(CHE)/2023; IA/348(CHE)/2023; IA/149(CHE)/2021; IA/203/CHE/2021; IA/273/CHE/2021;
IA/922(CHE)/2023; IA/1012(CHE)/2023; IA/1013(CHE)/2023; IA/1014(CHE)/2023

ORDER

All the Counsels are present through video conferencing mode.

Ld. Counsel for Liquidator Ms. Deepa Mariyappan is directed to file list of all the Applications pending along with the gist and prayer made in the applications for consideration.

List the applications on **26.09.2023** for hearing.



(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS



(SANJIV JAIN)
MEMBER (JUDICIAL)